

CHANGE OF NAME

NOTE

Collect the full copy of Newspaper for the submission in passport office.

I HAVE CHANGED MY NAME FROM REKHA SAKHARAM ALVE TO INDIRA RAJINIKANT SHAH AS PER DEED POLL AFFIDAVIT DATED: 15/02/2018. CL-2462

I HAVE CHANGED MY NAME FROM STANLEY JOHN PARAKAL TO STANLEY RENZ PARAKAL AS PER AADHAR CARD NO. 4315 3855 3295. CL-2466

I HAVE CHANGED MY NAME FROM FATEMA MUSTAFA ASIF TO FATEMA SHABIR JAORAWALA AS PER AFFIDAVIT. CL-2470

I HAVE CHANGED MY NAME FROM PREETI DHIREN SHAH TO PRITI DHIREN SHAH AS PER AFFIDAVIT DATED: 16/02/2018. CL-2471

MY NAME HAS BEEN CHANGED FROM DENEIS NEDUMBAKARAN JOSEPH TO DENEIS JOSEPH THE SAME IS UPDATED IN THE AADHAR CARD WITH NUMBER 6839 3627 5146. CL-2472

I, BHARATI APNA NAYAK D/O, APNA NAIK R/O 703, GOLDEN PEAK, DR. AMBEDKAR ROAD, KHAR WEST, MUMBAI-52 HAVE CHANGED MY NAME TO BHARATI APNA NAIK FOR ALL PURPOSES. CL-2472

I HAVE CHANGED MY NAME FROM SHEEJA P SAM TO MY NEW NAME SHEEJA ROY JOSHUA AS PER AADHAR CARD NO. 9282 3222 1983. CL-160

I HAVE CHANGED MY NAME FROM MRS NAGALAKSHMI JANARTHANAN TO MRS. NAGALAKSHMI JANARDHAN IYER FOR ALL PURPOSES. CL-174

I HAVE CHANGED MY NAME FROM RENUKA KISHINCHAND MENDA TO RENU KAMAL KANCHAN VIDE GOVT OF MAHARASHTRA GAZETTE (M - 1785328). CL-174 A

I GAURAV KUMAR HAS CHANGED MY NAME TO GAURAV AS NAME AND KUMAR AS SURNAME FOR ALL MY PURPOSE. CL-174 B

I HAVE CHANGED MY NAME FROM NAYALESKHKUMAR PREMCHAND MALDE TO NAIRESH PREMCHAND MALDE AS PER AFFIDAVIT DATED 14/02/2018 (SW 894160). CL-174 C

I HAVE CHANGED MY NAME FROM BALASUNDER V V TO SUNDER EASWAR VIDE GOVT OF MAHARASHTRA GAZETTE (M - 17117745). CL-174 D

I HAVE CHANGED MY NAME FROM VANITA MADHUSUDAN DALVI TO NAMRATA SUBHASH DALVI AS PER AFFIDAVIT DATED 15/02/2018 (SW 602039). CL-174 E

I HAVE CHANGED MY NAME FROM DEEPA BHATIA TO DEEPA NARAYAN FOR ALL PURPOSES. CL-175

I HAVE CHANGED MY NAME FROM RAKESHKUMAR GAURISHANKAR PANDEY TO RAKESH GAURISHANKAR PANDEY FOR ALL PURPOSES. CL-175 A

I HAVE CHANGED MY NAME FROM AMRITA ANIL DESHKAR TO AMRITA PRASANNA ROHANEKAR FOR ALL PURPOSES. CL-175 B

I HAVE CHANGED MY NAME FROM LEO LUDOVICUS FERNANDES TO LEO LOUIS FERNANDES AS PER AADHAR CARD NO (4546 6378 4146) FOR CHANGE IN NAME DATED (16/02/2018). CL-176

I HAVE CHANGED MY NAME FROM SUGASHINI TO: SUGASHINI JOTHI ARUNTHATHIYAR AS AFFIDAVIT. SW 938288. CL-251

I HAVE CHANGED MY NAME FROM (OLD) MOHD KAHUR TO (NEW) MOHD JAHUR ABDUL SHAKUR KURESHI AS PER AFFIDAVIT 14/02/2018. CL-325

I HAVE CHANGED MY NAME FROM (OLD) SHAJADBE TO (NEW) SHAHAJADI KURESHI AS PER AFFIDAVIT 14/02/2018. CL-325 A

I HAVE CHANGED MY NAME FROM WAZHUL QAMAR ALIAS WAZHOO KAMAR TO WAJHAL KAMAR KHAN AS PAR AFFIDAVIT, DATE: 16/02/2018. CL-388

I HAVE CHANGED MY NAME PRAMILA PITAMBAR CHAUDHARI TO LATA RAMESH CHAUDHARI AS PAR AFFIDAVIT, DATE: 16/02/2018. CL-388 A

I HAVE CHANGED MY NAME FROM SHAKRIBEN LABABHAI PATEL TO ILA JASHWANTIL PATEL AS PER AFFIDAVIT DATED: 12TH FEB. 2018. CL-409

I HAVE CHANGED MY NAME FROM MOHD.ABRAN MOHD.NASIM TO MOHD.ABRAN MOHD.NASIM SHAIKH VIDE SWORN AFFIDAVIT DATED 16TH FEBRUARY, 2018. CL-458

I HAVE CHANGED MY NAME FROM RAKESH KAPUR TO RAKESH KAPOOR AS PER DOCUMENTS. CL-517

I HAVE CHANGED MY NAME FROM RITI KAPUR TO RITI KAPOOR AS PER DOCUMENTS. CL-517 A

I HAVE CHANGED MY NAME FROM RAJAN KAPUR TO RAJAN KAPOOR AS PER DOCUMENTS. CL-517 B

I HAVE CHANGED MY NAME FROM GELOR HERMONJ FERNANDES TO GELAR HERMONJ FERNANDES AS PER AFFIDAVIT. CL-549

I HAVE CHANGED MY NAME FROM RENUKA DAGADU KADAM TO MANALI BALIRAM BHOSALE AS PER AFFIDAVIT. CL-549 A

I HAVE CHANGED MY NAME FROM RAJASHREE SHANKARAYYA GANECHARI TO RAJASHRI SHANKARAYYA GANECHARI AS PER AFFIDAVIT. CL-549 B

I HAVE CHANGED MY NAME FROM RAIMOND JOHN DSILVA TO JOHN RAYMOND DSILVA AS PER AFFIDAVIT. CL-549 C

I HAVE CHANGED MY NAME FROM MISS. MOSUM RAJESH PATEL TO MRS. MAUSAM ANUJ PATEL AS PER AFFIDAVIT. CL-549 D

I HAVE CHANGED MY NAME FROM PRAVINCHANDRA PREMIJ SHAH TO PRAVINCHANDRA PREMIJ GALA AS PER AFFIDAVIT. CL-549 E

I HAVE CHANGED MY NAME FROM URMILA PRVINCHANDRA SHAH TO URMILA PRVINCHANDRA GALA AS PER AFFIDAVIT. CL-549 F

I HAVE CHANGED MY NAME FROM NESAR AHMED / NISAR AHMED KHAN TO NESAR AHMED KHAN AS PER AFFIDAVIT DATE 13-02-2018. CL-549 G

I HAVE CHANGED MY NAME FROM ABU HARERA / ABUHURAIRA KHAN TO ABOOHURAIRA KHAN AS PER AFFIDAVIT DATE 15-02-2018. CL-549 H

I HAVE CHANGED MY NAME FROM QUTBUNNISA TO QUTBUNNISA KHAN AS PER AFFIDAVIT DATE 15-02-2018. CL-549 I

I HAVE CHANGED MY NAME FROM MADHUBALA GOUTAMCHAND MEHTA TO MADHU KUSHAL PUNMIYA AS PER AFFIDAVIT DATE 15-02-2018. CL-549 J

I HAVE CHANGED MY NAME FROM MOHD ABOULLAH HALDAR / MOHD ABDULLA HALDAR / MOHAMMED ABDULLA HALDAR TO ABDULLA HALDAR AS PER AFFIDAVIT. CL-549 K

I HAVE CHANGED MY NAME FROM POONAM UDHAVDAS NIHALANI TO MAHEK GHANSHYAM AHUJA AS PER AFFIDAVIT. CL-549 L

I HAVE CHANGED MY NAME FROM ABDUL AZIZ ABDUL RASHEED TS ABDUL AZIZ ABDUL RASHEED MEMON AS PER AFFIDAVIT. CL-549 M

I HAVE CHANGED MY NAME FROM MOHAMMED KHAN TO MOHAMMED ALI KHAN AS PER AFFIDAVIT. DATE 15-02-2018. CL-549 N

I HAVE CHANGED MY NAME FROM VIMAL VAMAN MISTRY TO VAIBHAVI VINAYAK MESTRY AS PER AFFIDAVIT DATE 15-02-2018. CL-549 O

I HAVE CHANGED MY NAME FROM VINAYAK PANDURANG MISTRY TO VINAYAK PANDURANG MESTRY AS PER AFFIDAVIT DATE 15-02-2018. CL-549 P

I HAVE CHANGED MY NAME FROM SAMEETA PADMAKAR GAMBHIR TO SAMITA GAMBHIR SHETTY AS PER AFFIDAVIT. CL-549 Q

I HAVE CHANGED MY NAME FROM AYESHA BANU EBRAHIM BAIG TO AYESHA BANU EBRAHIM BAIG AS PER AFFIDAVIT DATE 16-02-2018. CL-549 R

I HAVE CHANGED MY NAME FROM SHAKILA USMANGANI SHAIKH TO SHAKEELA USMANGANI SHAIKH AS PER AFFIDAVIT. CL-549 S

I HAVE CHANGED MY NAME FROM USMAN NOOR MOHAMMAD SHAIKH TO USMANGANI NOOR MOHAMMAD SHAIKH AS PER AFFIDAVIT. CL-549 T

I HAVE CHANGED MY NAME FROM SHAKEELA BEGUM USMANGANI SHAIKH TO SHAKEELA USMANGANI SHAIKH AS PER AFFIDAVIT. CL-549 U

WE MR. RAJESH MOHANRAJ JAIN AND MRS. ANKITA RAJESH JAIN HAVE CHANGED OUR MINOR SON'S NAME FROM ARUSH RAJESH JAIN TO AARUSH RAJESH JAIN AS PER AFFIDAVIT. CL-174 E

I HAVE CHANGED MY NAME FROM BHARATHKUMAR RATHILAL SHAH TO BHARAT RATHILAL SHAH AS PER AFFIDAVIT. CL-549 W

I HAVE CHANGED MY NAME FROM MISS. KHUSHIDA JAVED MURSAL TO MRS. PRACHI SUHAS KUSHE AS PER AFFIDAVIT. CL-549 X

I HAVE CHANGED MY NAME FROM SANDEEP BIYANI TO SUNDEEP BIYANI AS PER AFFIDAVIT. CL-549 Y

I HAVE CHANGED MY NAME FROM NILUFAR ALAM TO NILOFER ZOHAIB SHAH AS PER AFFIDAVIT. CL-549 Z

I HAVE CHANGED MY NAME FROM USHA BALIRAM VICHARE TO PRIYA PRAMOD BHOSLE AS PER AFFIDAVIT. CL-614

I HAVE CHANGED MY NAME FROM BHARAT JAIN TO BHARAT KUMAR JAIN AS PER AFFIDAVIT. CL-617

I HAVE CHANGED MY NAME FROM GETTA SHREE CHAND KUKHREJA TO AARTI GUL NAGPAL AS PER AFFIDAVIT. CL-617 A

I HAVE CHANGED MY NAME FROM NIYUETE MEKRISUJ TO KATHERINE NIYUETE MEKRISUJ AS PER AFFIDAVIT. CL-617 B

MY NAME IS WRONGLY MENTIONED ON ADHAR CARD NO: 318513401280 IS AMIN ABDUL KARIM MULLA. MY CORRECT & REAL NAME IS MOHAMMED AMIN ABDUL KARIM MULLA AS PER AFFIDAVIT DT. 14/02/2018. CL-672

I HAVE CHANGED MY NAME FROM SINGH KARAN JETHU SITADIVI TO KARAN SINGH JETHU SINGH PUROHIT AS PER AADHAAR CARD NO. 345757224045. CL-759

I HAVE CHANGED MY NAME FROM SAMEER BHARAT KALAVANKAR TO SAMEER BHARAT KALVANKAR AS PER DECLARATION. CL-784

I HAVE CHANGED MY NAME FROM SAVITA GOPE LALA TO MANGALA HEMDEV AS PER DECLARATION. CL-784 A

I HAVE CHANGED MY NAME FROM SARJERAO KADUBA BHALERAO TO SARJERAO KADUBA BHALEKAR AS PER AFFIDAVIT. CL-784 B

I HAVE CHANGED MY NAME FROM INDU SARJERAO BHALERAO TO INDU SARJERAO BHALEKAR AS PER AFFIDAVIT. CL-784 C

I HAVE CHANGED MY NAME FROM YOSEF SARKERAO BHALERAO TO SHRIKANT SARJERAO BHALEKAR AS PER AFFIDAVIT. CL-784 D

I HAVE CHANGED MY OLD NAME FROM DHARMESHKUMAR PRAVINCHANDRA PANCHAL TO NEW NAME DHARMESH PRAVINCHANDRA PANCHAL AS PER AFFIDAVIT DATED - 16/02/2018. CL-880

I HINET JAKHUBHAI GALA HAVE CHANGED MY NAME TO HINIT JAKHUBHAI GALA AS PER AFFIDAVIT NO. SX 618430 DATED 29/01/2018. CL-893

I HAVE CHANGED MY NAME FROM SAMEENA BI NAUSHAD TOLEY TO SAMINA TOLEY AS PER AADHAR CARD NO. 6470 7721 6317. CL-895

I HAVE CHANGED MY NAME FROM AISHA AHMED HUSSAIN SHAIKH TO AYESHABI AHMED HUSSAIN AS PER AFFIDAVIT DT 16. 02. 2018. CL-1

I HAVE CHANGED MY NAME FROM MAZHAR BULAN KHAN TO MAJHAR KHAN AS PER AFFIDAVIT DATE 16. 02. 2018. CL-2

Tender Notice

Government of Maharashtra

Department of Fisheries

No. Matsya/Bhu/020301/35/2017-Part-2

Tender is called to lease out 7 Fish seed, Prawn/Rearing Centres, 15 years (2017-18) by e-tendering process. Tender Notice, tender form etc. is published on Dt. 14/02/2018 Website : <http://mahatenders.gov.in>

1. Due date for purchase, down-load and submission of Bid document	Dt. 14/02/2018 to Dt. 12/03/2018
2. Last date of accepting the tender form	Dt. 12/03/2018 upto 5.00 p.m.
3. Opening date of the tender	Dt. 15/03/2018 at 2.00 p.m. (If possible)
4. Pre-bid Meeting	Dt. 28/02/2018 at 12.00 p.m.

Sd/-
Commissioner of Fisheries,
Maharashtra State, Mumbai

D.G.I.P.R. 2017/2018/6146

HINDUSTAN ORGANIC CHEMICALS LIMITED
(A Govt. Of India Enterprise)
P.O. Rasayani - 410207, Dist Raigad, Maharashtra,
Tel-(02192)-258727/258689, Fax (02192) 258503.
Email: sharma.rk@hoclindia.com,
Website : www.hocl.gov.in

TENDER NOTICE NO.
HOCL/NESTLE/FLATS/SALE/2018

Sale of "Nestle Flats-10 Nos. at Lower Parel Mumbai" through e-auction by M/s. MSTC Ltd under Auction No. MSTC/WRO/ Hindustan Organic Chemicals Li/14/Rasayani/17-18/26076 on 27/03/2018 at 12.00 noon. Interested parties are requested to visit the website www.mstcecommerce.com or www.eprocure.gov.in for further details.

General Manager (Materials)

davp 02106/11/0009/1718

Maharashtra Industrial Development Corporation
(A Government of Maharashtra Undertaking)

Corrigendum

E Tender Notice No. 26/217-2018 (Mumbai)

Vide above tender notice, tender for following works was published in Daily Saamana, Daily Free Press Journal, Mumbai and Daily Pudhari, Thane on 16/01/2018.

Sr. No.	Name of Work
1.	Appointing Project Management Consultancy Services for Special repairs to HSRs and Sump under Shahad water Supply Scheme.

Corrigendum is hereby issued for extending the date of availability of tender on website for the above works and uploading of offers by the interested agencies. The tenders will now be available on website of MIDC upto 28/02/2017 upto 12.00 Hrs.

Please note that the bidders who have already submitted /uploaded their offer will again have to reload or resubmit their offer with or without change, such bidders shall also note that if offers is not reloaded or resubmitted, their bid will be out of competition for this tender in particular.

Other contents of the tender notice remain unchanged.

TN-1618



E-Tender Notice

Department	Municipal Printing Press
Sub Section	Store proposal
Tender No.	7100121892
Subject	SITC of CLDS's color management System for SM52 Heidelberg machine at Municipal Printing Press.
Sale of Tender form	dt.17.02.2018 Time From 11.00 hrs. dt. 23.02.2018 Time To 16.00 hrs.
Location	http://portal.mcgm.gov.in
Liasion Officer	
A) Name	Smt. Swapna Ghule
B) Tel. No. (Office)	2302 3432
C) Mob. No.	97024 95544
D) email i.d	dymmp1.mpp@mcgm.gov.in

Sd/-

Manager

Municipal Printing Press.

PRO/2189/ADV./17-18

जीवोत्ती व वित्त हानी टाळण्याकरिता
३० वर्षे जुन्या इमारतीचे संरचनात्मक परीक्षण करावे.

WESTERN RAILWAY

EXPRESSION OF INTEREST

The Medical Director, Jagjivanram Hospital Mumbai Central -Western Railway is inviting Expression of Interest (EOI) for "Operation & maintenance for Blood Bank services to JRH". Any interested Charitable Trust/institution/party can give their option by EOI document.

Sr. Particular	Details
1. Scope of work	Invitations of EOI for establishing and running Blood bank at own cost on premises of Jagjivan ram hospital, Mumbai Central for 10 years.
2. Infrastructure	Jagjivan ram hospital, Mumbai is 330 bedded hospital with basic specialties available. The available built-up area provided for the installation of blood bank services as per FDA norms.
3. Terms and conditions	• Install and maintenance and operate the equipments required as per Drugs & Cosmetics Act, 1940 for blood and blood component blood bank. • To provide Manpower as per Drugs & Cosmetics Act, 1940 for blood and blood component blood bank. • Pay the actual for water and electricity to the railways. • These blood bank services for railway patients only.
4. Date of Submission of EOI	The EOI from interested institution/party will be received upto 15.00 hrs of 05/03/2018.
5. Address for submission of EOI	Office of the Medical Director, Jagjivanram Hospital, Western Railway, Mumbai Central- Mumbai-400008.
6. To submit:	a. Details of professional experience in operation & maintenance of blood storage centre/blood bank. b. Draft of terms conditions clearly bringing out Operators & Railway's role and responsibility. c. Preferred duration of agreement with railways and reason for the same. d. Approximate capital investment and recurring annual expenditure involved in establishing and running blood bank as per FDA norms.

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SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PINEBRIDGE INVESTMENTS INDIA ADVISORS PRIVATE LIMITED

1. Name of corporate person	PineBridge Investments India Advisors Private Limited
2. Date of incorporation of corporate person	August 24, 2007
3. Authority under which corporate person is incorporated / registered	Registrar of Companies - Mumbai
4. Corporate Identity Number of Corporate person	U67120MH2007PTC173468
5. Address of the registered office and principal office (if any) of Corporate person	1101, Tower B, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai-400013, Maharashtra.
6. Liquidation commencement date of corporate person	February 16, 2018
7. Name, Address, Email Address, Telephone Number and the Registration number of the liquidator	Name: Kumudini Bhalarao Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai: 400080 Email id: kumudini@paranjape@nmjc.in Telephone Number: +91 022 21678102 Registration Number: IBBI/IFA-02/II-P-NO0099/2017-18/10242
8. Last date for submission of claims	March 18, 2018

Notice is hereby given that PineBridge Investments India Advisors Private Limited has commenced voluntary liquidation on February 16, 2018.

The stakeholders of PineBridge Investments India Advisors Private Limited are hereby called upon to submit a proof of their claims, on or before March 18, 2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Kumudini Bhalarao
Liquidator

All Concerned having interest

This is to inform/notice you that my Clients (1) MR. SUBHASHCHANDRA SHIVNARAYAN BHALOTIA, (2) MRS. NIRMALA SUBHASHCHANDRA BHALOTIA AND (3) MR. ABHISHEK SUBHASHCHANDRA BHALOTIA are wish to purchase Flat No. 202, 2nd Floor, Anish Tower Co-op. Housing Society Ltd., Senapati Bapat Marg, Matunga (W), Mumbai-400 016 from the Owners M/S. MAHAPALIKA KSHETRA MADHYAMIK SHIKSHAK SAHAKARI PATSANSHTA LTD. The following documents in respect of the said flat premises has lost/misplaced.

- Original Deed of Rectification dtd. 26.12.2006 between M/s. BCI International Ltd. and Mrs. Anita Varma.
- Original Registration Receipt, Stamp Duty Payment Receipt & Index II of the abovesaid agreement.
- Original Agreement dtd. 20.10.2006 between M/s. BCI International Ltd. and Mrs. Anita Varma.
- Original Registration Receipt, Stamp Duty Payment Receipt & Index II of the abovesaid agreement.
- Original Agreement dtd. 24.06.2005 between Birla Industries group Charity Trust and BCI International Ltd. and BCI International Ltd. as the Flat/Office Premises Purchaser.

Any person/s, bank, society or company to submit your claims, rights, objections if any in respect of the said property/lost documents at my below address within 14 days from this notice, failing which, any claim/s, shall be considered as waived off/abandoned/given up or surrendered.

Sd/-

Adv. Sujata R. Babar

Add : 26, Gourtaj Building, 221, Dr. B. A. Road, Hindmata, Dadar (E), Mumbai-400 014

Cell : 9821161302

PUBLIC NOTICE

Mr. Jayesh Parekh and Mrs. Heena Parekh are members of the Shree Vishnu Bhagwan CHS Ltd., holding Flat No. C/208 in the building of the society and 5 fully paid up shares represented by Share Certificate bearing No. 80 bearing Distinctive Nos. 396 to 400 (both inclusive). An application for issuance of duplicate Share Certificate is made by Mr. Jayesh Parekh and Mrs. Heena Parekh as the Share Certificate No.80 is lost/misplaced and not traceable. The flat was acquired by the members from Mrs. Meena Katwala and Mr. Raju Katwala.

The Original Share Certificate No. 190 (Old Share Certificate) was cancelled. As resolved by the Society, fresh share certificate bearing No. 80 (new share certificate) came to be issued by the society to Mrs. Meena Katwala and Mr.Raju Katwala in lieu of the cancelled old Share Certificate No. 190. Any person/s holding and/or is in possession of the share certificate or having any claim is called upon to produce all relevant original documents supporting their claim to the undersigned within 14 days from the date of publication hereof failing which claim if any shall be deemed to be waived and duplicate shares will be issued by the society.

For and on behalf of

Shree Vishnu Bhagwan CHS Ltd. Sd/-

Hon. Secretary

Shree Vishnu Bhagwan CHS Ltd., 137, S. V. Road, Andheri West, Mumbai-400 058

Place : Mumbai

Date : 17/02/2018

PUBLIC NOTICE

Our clients Mr. Shiraj Balakrishnan Nair and Accra Properties Private Limited, having office at 399, Cosmos Apartment, Ground Floor, S. V. Road, Vile Parle West, Mumbai 400 056, have represented that they are the shareholder members of Cosmos Co-operative Housing Society Limited holding five shares bearing nos.36 to 40 (both inclusive) of Rs.50/- each under Share Certificate No.08 together with all the right, title and interest in Office Unit No.303 on the 3rd floor admeasuring 679 sq. ft. (carpet area) or thereabouts in the building known as Cosmos Apartment situated at S. V. Road, Vile Parle (West), Mumbai 400 056 (City Survey No. 399 to 399/4). It has been further represented that our clients have given the said premises as security/mortgaged to Fullerton India Credit Company Limited for the loans advanced.

All persons having any claim of any nature whatsoever in the said shares and the said Office Unit by way of sale, exchange, lease, licence, trust, lien, easement, inheritance, possession, attachment, impendence, mortgage, charge, gift, or otherwise of any nature whatsoever, are hereby required to make the same known with true copies of all supporting documents to the undersigned at 112-113, Veena Chambers, Dalal Street, Fort, Mumbai 400 001 within 10 days of publication of this present notice, failing which the same shall be deemed to have been waived and we shall proceed to issue our Title Certificate without any reference to such claims.

Sd/-

HEMANG S. RAYTHATTHA,

(Partner)

RMG Law Associates, Advocates & Solicitors

IN THE HIGH COURT AT JUDICATURE AT BOMBAY ORDINARY ORIGINAL CIVIL JURISDICTION COMPANY PETITION NO.867 OF 2014

GS Caltex India Pvt. Ltd.

...Petitioner

